

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 895/2020

GHURAI LAL GUPTA

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.108791/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108785/2020-EXEMPTION FROM FILING O.T. and IA No.108783/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.108787/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 07-04-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Praveen Jain, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Mr. Marbiang Khongwir, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

The office report indicates that Respondent No. 1 has already filed the counter affidavit. Service of notice is complete on respondent Nos. 2 to 4 but no one has entered appearance on their behalf.

Await Records.

List again on 11.07.2022.

S.P.S. LALER
Registrar